

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3592
ANSWERED ON:11.08.2015
Enhancing the Purview of Disability
Chowdhary Shri Pankaj

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the various categories of handicapped persons included under the category of disability;
- (b) whether the Government has received the recommendations of the Parliamentary Standing Committee related to Ministry of Social Justice and Empowerment for increasing the purview of disability;
- (c) if so, the details thereof; and
- (d) the time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) As per section 2(i) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, disability means- (i) blindness; (ii) low vision; (iii) leprosy-cured; (iv) hearing impairment; (v) locomotor disability; (vi) mental retardation; and (vii) mental illness.

(b) & (c) The Parliamentary Standing Committee in its report on the Rights of Persons with Disabilities Bill, 2014, submitted to the Parliament on 7/05/2015 had, inter-alia, recommended to include diabetes type-I, blood cancer, dwarfism, kidney failure etc. as specified disabilities.

(d) No definite time can be envisaged at this stage.
